

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 101**  
TO BE ANSWERED ON THE 30<sup>TH</sup> JULY, 2024

**AGRICULTURE INFRASTRUCTURE FUND**

**\* 101. SHRI PARSHOTTAMBHAI RUPALA**  
**SHRI MANISH JAISWAL**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the objectives and the details of the Central Sector Scheme for financing facility under the Agriculture Infrastructure Fund (AIF);

(b) the status of the above scheme as on date and the details thereof; and

(c) whether PM Kusum Yojna (component C) has been made part of AIF and, if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A statement is laid on the Table of the House.

**STATEMENT IN RESPECT OF PARTS (a) TO (c) OF THE LOK SABHA STARRED QUESTION NO. 101 FOR 30<sup>TH</sup> JULY, 2024 REGARDING AGRICULTURE INFRASTRUCTURE FUND.**

(a) & (b): In order to enhance the income of farmers, it is not only essential to enhance production and productivity of farm produce but also minimize the post-harvest losses and ensure better realization of prices for farmers through creation of modern post-harvest management infrastructure. With an objective to address the existing gaps in post-harvest management infrastructure in the country, the flagship scheme of Agriculture Infrastructure Fund (AIF) was launched in 2020-21 to strengthen the infrastructure in the country through creation of farm gate storage and logistics infrastructure to enable farmers to store and preserve their farm produce properly and sell them in the market at better price with reduced post-harvest losses and lesser number of intermediaries. Improved post-harvest management infrastructure like warehouses, Cold stores, sorting and grading units, ripening chambers etc will allow farmers to sell directly to a larger base of consumers and hence, increase value realization for the farmers. This will improve the overall income of farmers. Further, AIF scheme aims to benefit all stakeholders in the agricultural ecosystem by contributing in the holistic development of the Agriculture sector. Under AIF, provision for Rs. 1 Lakh crore loan has been made through lending institutions with the a interest rate cap of 9% on loans. The scheme is operational from 2020-21 to 2032-33.

All loans under this financing facility have interest subvention of 3% per annum up to a loan limit of ₹2 crores. This interest subvention is available for a maximum period of 7 years. In case of loans beyond ₹2 crores, interest subvention is limited up to ₹2 crores. Credit guarantee coverage is also available for eligible borrowers from this financing facility under Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) scheme for a loan up to ₹2 crores. The fee for this coverage is borne by the Government.

Eligible beneficiaries under scheme include Farmers, Agri-entrepreneurs, Start-ups, Primary Agricultural Credit Societies (PACS), Marketing Cooperative Societies, Farmer Producers Organizations(FPOs), Self Help Group (SHG), Joint Liability Groups (JLG), Multipurpose Cooperative Societies, Central/State agency or Local Body sponsored Public Private Partnership Projects, State Agencies, Agricultural Produce Market Committees (APMC), National & State Federations of Cooperatives, Federations of FPOs and Federations of Self Help Groups (SHGs). The details of eligible projects under AIF are given below

## Eligible Projects under AIF: -

1. Following projects are eligible for all beneficiaries including private entities as well as groups such as FPOs, PACS, SHGs, JLGs, Cooperatives, National and State Level Federation of Co-operatives, FPOs federations, Federations of SHGs, National and State Level Agencies.

### A. Post-Harvest Management Projects

<ul style="list-style-type: none"><li>• Supply chain services including e-marketing platform</li></ul>
<ul style="list-style-type: none"><li>• Warehouse &amp; Silos</li></ul>
<ul style="list-style-type: none"><li>• Cold Stores and Cold Chain</li></ul>
<ul style="list-style-type: none"><li>• Packaging Units</li></ul>
<ul style="list-style-type: none"><li>• Assaying Units</li></ul>
<ul style="list-style-type: none"><li>• Sorting and grading units</li></ul>
<ul style="list-style-type: none"><li>• Logistic Facilities- Reefer Van &amp; Insulated vehicles</li></ul>
<ul style="list-style-type: none"><li>• Ripening Chambers</li></ul>
<ul style="list-style-type: none"><li>• Farm residue/waste management infrastructures</li></ul>
<ul style="list-style-type: none"><li>• Primary Processing activities</li></ul>

### B. Community Farming Assets

<ul style="list-style-type: none"><li>• Organic inputs production – Vermicomposting etc.</li></ul>
<ul style="list-style-type: none"><li>• Compressed Biogas (CBG) Plant</li></ul>
<ul style="list-style-type: none"><li>• Bio stimulant production units</li></ul>
<ul style="list-style-type: none"><li>• Infrastructure for smart and precision agriculture</li></ul>
<ul style="list-style-type: none"><li>• Purchase of drones, putting up specialized sensors on field, Blockchain and AI in agriculture etc.</li></ul>
<ul style="list-style-type: none"><li>• Remote sensing and Internet of Things (IOT) such as automatic weather station, Farm</li></ul>
advisory services through GIS applications.
<ul style="list-style-type: none"><li>• Nursery</li></ul>
<ul style="list-style-type: none"><li>• Tissue culture</li></ul>
<ul style="list-style-type: none"><li>• Seed Processing</li></ul>
<ul style="list-style-type: none"><li>• Custom Hiring Centre –farm machinery/ implements (minimum 4 in quantity)</li></ul>

<ul style="list-style-type: none"> <li>• Farm/Harvest Automation (combine harvester, sugarcane harvester, boom sprayers etc.)</li> </ul>
<ul style="list-style-type: none"> <li>• Standalone solar pumping system (PM-KUSUM component B)</li> </ul>
<ul style="list-style-type: none"> <li>• Solarization of grid connected agri-pump under (PM-KUSUM component C)</li> </ul>
<ul style="list-style-type: none"> <li>• Integrated Spirulina production &amp; processing units</li> </ul>
<ul style="list-style-type: none"> <li>• Sericulture processing unit</li> </ul>
<ul style="list-style-type: none"> <li>• Honey processing</li> </ul>
<ul style="list-style-type: none"> <li>• Plant quarantine units</li> </ul>
<ul style="list-style-type: none"> <li>• Projects identified for providing supply chain infrastructure for clusters of crops including export clusters.</li> </ul>
<ul style="list-style-type: none"> <li>• Projects promoted by Central/State/Local Governments or their agencies under PPP</li> </ul>
<ul style="list-style-type: none"> <li>• for building community farming assets or post-harvest management projects</li> </ul>

2. Following projects are eligible for only groups such as FPOs, PACS, SHGs, JLGs, Cooperatives, National and State Level Federation of Co-operatives, FPOs federations, Federations of SHGs, National and State Level Agencies as they qualify as community farming assets:-

<ul style="list-style-type: none"> <li>• Hydroponic Farming</li> </ul>
<ul style="list-style-type: none"> <li>• Mushroom farming</li> </ul>
<ul style="list-style-type: none"> <li>• Vertical farming</li> </ul>
<ul style="list-style-type: none"> <li>• Aeroponic farming</li> </ul>
<ul style="list-style-type: none"> <li>• Poly house/ Greenhouse</li> </ul>
<ul style="list-style-type: none"> <li>• Logistics facilities (including non-refrigerated/insulated vehicles)</li> </ul>
<ul style="list-style-type: none"> <li>• Tractors</li> </ul>

As on 26.07.2024, Rs. 46,080 Crores have been sanctioned for 72,222 projects under AIF. These sanctioned projects have mobilized an investment of Rs. 76,305 crores in agriculture sector. Major projects sanctioned under AIF include 17,899 custom hiring centers, 15,643 primary processing units, 13,469 warehouses, 3,021 sorting & grading units, 1,852 cold store

projects, and 20,338 other kinds of post-harvest management projects and community farming assets. Year wise progress under AIF is given below

Year	Sanctioned No.	Total project cost	Sanctioned loan Amount in Cr
2020-21	5,682	4,691	3,838
2021-22	5,785	9,613	5,749
2022-23	15,973	24,181	13,031
2023-24	33,915	28,782	17,399
2024-25*	10,867	9,038	6,063
Total	72,222	76,305	46,080

\*till 26th July 2024

(c): Yes, The Solarization of projects under components B and C of Pradhan Mantri Kisan Urja Suraksha evam Utthan Mahabhiyan (PM-KUSUM) of Ministry of New and Renewable Energy ( MoNRE) are eligible activities under the AIF Scheme. PM-KUSUM Scheme is for reducing dependency on diesel usage in farm sector and enhancing the income of farmers. Under the Scheme, Central Government subsidy upto 30% for General states or 50% for hilly and North East states of the total cost is given for the installation of standalone solar pumps (Component-B) and also for the solarization of existing grid-connected agricultural pumps (Component-C). The details of PM Kusum project components and projects sanctioned under AIF scheme are given below .

### 1. Details of the Scheme:

PM-KUSUM (Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan) is the flagship scheme of MNRE launched by the Government in March, 2019 to provide financial support to the farmers for installation of standalone solar pumps and solarisation of existing grid-connected agriculture pumps, and installing solar power plants on their barren/fallow agriculture land. The scheme aims to add a solar capacity of 30.80 GW with total central financial outlay of ₹34,422 crore including service charges of 2% on eligible CFA to implementing agencies. The timeline for implementation of the Scheme has been extended till 31.03.2026.

### 2. Scheme Objectives:

The objectives of the PM-KUSUM include reducing dependency on diesel usage in farm sector, providing water and energy security to farmers, increasing the income of farmers, curbing

environmental pollution, and increasing country's solar water pump manufacturing capacity. To achieve these objectives, following targets have been kept under the Scheme:

- i. **Component-A:** 10,000 MW of Decentralized Ground Mounted Grid Connected Solar Power Plants.
- ii. **Component-B:** Installation of 20 lakh standalone Solar Powered Agriculture Pumps which can be used by farmers in their fields.
- iii. **Component-C:** Solarisation of 15 Lakh Grid-connected Agriculture Pumps including through Feeder Level Solarisation for usage by farmers in their fields as well as to supply to the grid.

### 3. Convergence of PM KUSUM Components under AIF

- i. Projects under components B and C of Pradhan Mantri Kisan Urja Suraksha evam Utthan Mahabhiyan (PM-KUSUM). of Ministry of New and Renewable Energy are eligible activities under the AIF Scheme.
- ii. The proposal to cover Component-A of PM KUSUM under Agriculture Infrastructure Fund for Individual farmers/Group of farmers/Farmer Producer Organizations (FPO)/ Cooperatives/ Panchayats is under consideration .

### 4. Details of PM Kusum Projects sanctioned under AIF

(Loan Amount in Crore)

State / Districts	Sanctioned Projects	Sanctioned Amount
<b>PUNJAB</b>	<b>835</b>	<b>20.88</b>
Amritsar	4	0.14
Bathinda	239	6.10
Faridkot	35	0.81
Fatehgarh Sahib	1	0.03
Fazilka	312	6.63
Ferozepur	8	0.22
Gurdaspur	7	0.16
Hoshiarpur	10	0.70
Jalandhar	3	0.11
Kapurthala	1	0.07
Ludhiana	8	0.22
Malerkotla	1	0.05
Mansa	22	0.80
Moga	2	0.05
Pathankot	3	0.05
Patiala	3	0.06

Rupnagar	13	0.22
Sri Muktsar Sahib	161	4.41
Tarn Taran	2	0.05
<b>WEST BENGAL</b>	<b>73</b>	<b>1.74</b>
Hooghly	2	0.13
Malda	2	0.07
Murshidabad	63	1.39
Nadia	3	0.04
North 24 Parganas	1	0.03
Purulia	2	0.08
<b>RAJASTHAN</b>	<b>2</b>	<b>0.06</b>
Ganganagar	1	0.03
Hanumangarh	1	0.03
<b>UTTAR PRADESH</b>	<b>1</b>	<b>0.03</b>
Muzaffarnagar	1	0.03
<b>Grand Total</b>	<b>911</b>	<b>22.71</b>

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